

any representation about the difficulties being faced by the public in using the newly constructed second platform at Badagar Railway station, Palaghat Division, as it is very narrow, without shed and other public amenities; and

(b) if so, the remedial steps proposed to be taken to provide necessary passenger amenities thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI AJAY SINGH): (a) No, Sir.

(b) The width of platform is considered adequate for the present level of traffic. Other basic amenities also exist at Badagara commensurate with the level of traffic dealt with. Additional amenities will be provided as and when warranted by the increase in traffic subject to availability of funds and comparative needs of other stations.

Reservation Quota of Kottayam

2039. SHRI RAMESH CHENNITHALA: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government propose to increase the reservation quota of trains in Kottayam railway station and

(b) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI AJAY SINGH): (a) there is no such proposal under consideration.

(b) Does not arise.

Restoration of Stop at Amanwadi

2040. SHRI ANANTRAO DESHMUKH: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government are aware of discontinuation of a public stop from 30 April, 1990 of Amanwadi in Akola district of Maharashtra for Meenakshi Express on Kashigude to Jaipur meter-gauge railway line;

(b) whether public agitations were held there in the months of April and May '90 for the restoration of this public stop; and

(c) whether Government propose to restore the above stop?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI AJAY SINGH): (a) Yes, Sir.

(b) and (c). No, Sir.

Replacement of Old Bogies in Train Plying in South

2041. SHRI PALAI K.M. MATHEW: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government have a proposal to add sufficient number of new bogies to the (1) Venad Express (2) Vanchinad Express (3) Island Express (4) Paraswram Express and (5) Trivandrum Madras Express plying in South India;

(b) if so, the action taken thereon;

(c) whether the old dilapidated bogies in these trains would be replaced by new modern ones;

(d) if so, when; and

(e) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI AJAY SINGH): (a) No, Sir.

(b) Does not arise

(c) to (e). There are no dilapidated coaches in use in these services. Replacement of coaches in a continuous process.

Airport/Airstrip at Shirdi, Maharashtra

2042. SHRI BALASAHEB VIKHE PATIL: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether there is a proposal to construct an airport/airstrip at Shirdi in Maharashtra; and

(b) if so, the present position thereof?

THE MINISTER OF STEEL AND MINES AND MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) and (b). It is understood that the Government of Maharashtra are inclined to construct an aerodrome at Shirdi. However they have not taken a final view in this regard.

[*Translation*]

Sick Industrial Units

2043. SHRI HARIKEWAL PRASAD:
SHRI MADHAVRAO SCINDIA;
SHRI NAKUL NAYAK:
SHRI MANORANJAN
BHAKTA:
SHRI PIYARE LAL HANDOO:

Will the Minister of INDUSTRY be pleased to state:

(a) the total number of sick industrial units at present in the country Statewise;

(b) the total amount of revenue loss every year to Government due to nonutilisation of production capacity of these sick units;

(c) the total number of sick units which have been taken over by Government and

the number of remaining such units;

(d) whether Government propose to formulate a scheme for setting up new units after closing the units which are running in loss in near future; and

(e) the strategy contemplated under new industrial policy for reviving the sick industrial units?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH): (a) Date on sick industrial units assisted by banks in the country is collected by the Reserve Bank of India as per the definition of sickness adopted by it. According to the latest data available from the RBI, Statewise data on sick industrial units under the SSI and Non-SSI categories as at the end of June, 1988 is given in Statement given below.

(b) The data collected by Reserve Bank of India do not indicate the total amount of revenue loss to Government due to non-utilization of production capacity of sick units.

(c) Under the provisions of the Industries (Development & Regulation) Act, 1951, Government have 55 industrial undertakings throughout the country. Over a period of time, 7 were denotified, 9 units nationalised by the Central Government, and 33 units were nationalised by the State Governments. At present there are 6 industrial undertakings whose management take-over by the Central Government under the provisions of I (D & R) Act, 1951 still continues.

(d) No, Sir.

(e) For revival of sick industrial units, Government of India have got a uniform policy for the whole country. Some of the important aspects are as follows:—

(i) The Government have enacted a comprehensive legislation namely